

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Company Appeal (AT) (Insolvency) No. 1506 of 2019

IN THE MATTER OF:

**Excise and Taxation Department
Bahadurgarh, Haryana**

...Appellant

Vs

Allied Strips Ltd. & Anr.

...Respondents

Present:

For Appellant: Ms. Manisha Agrawal Narain and Ms. Rakshita Goyal, Advocates.

For Respondents: Mr. Abhishek Anand and Mr. Viren Sharma, Advocates for R-1&2.

**ORDER
(Through Virtual Mode)**

08.04.2021: Let the pleadings be completed. The matter is assigned for hearing to Bench No. III. Learned counsel for the parties may file written submissions, not exceeding three pages, together with compilation of relevant judgments within one week.

List the appeal 'for hearing' before Court No. III on **22nd April, 2021**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc